

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 70 of 2014, 71 of 2014 & 72 of 2014 &  
DFR No. 119 of 2014**

**Dated: 17<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Reliance Industries Ltd. ... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

**Counsel for the Appellant (s): Dr. Millind Sathe, Sr. Adv.  
Mr. Somiran Sharma  
Mr. Raghav Sharkar**

**Counsel for the Respondent (s): Mr. Amit Kapur  
Mr. Vishrov Mukherjee,  
Ms. Saurav Aggarwal,  
Ms. Sonali Malhotra and  
Mr. Ashish Tiwari for R-1  
Mr. Rajat Nair and  
Mr. K.R. Sasiprabhu for R-5**

**ORDER**

We have heard the Learned Counsel for all the Parties. They are directed to file their Written Submissions with regard to application for leave to file the appeal on or before 24.04.2014 after serving copy on the other side.

**Order is Reserved.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Pr/kt